## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P 17-A/2016 with T.P. No. 17/111/NCLT/AHM/2016 C.A. No. 117 of 2014 with C.P. No. 39/111/CLB/MB/2011

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.11.2017</u>

Name of the Company:

Hari Mohan Gupta & Ors.

V/s.

Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act:

Section 111 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Dynkus Devan Advocate Respondent Nos. 263 Change

2. Mr. KOSTUBA DEVINANI

3. M. Shulere Advocate Pelifonous Commission Shulere Respondent Nos. 263

## **ORDER**

Learned Advocate Mr. Krishna Mohan Shukla present for Petitioners. Learned Advocate Mr. Dhruv Dewan wit Learned Advocate Mr. Kostubh Devnani present for Respondents

Learned Counsel for both sides represented that stay granted by Hon'ble Madhya Pradesh High Court, Jabalpur Bench is still in force.

List the matter on 08.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.